

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**CONTEMPT PETITION NO.170/23/2020 IN ORIGINAL APPLICATION
NO.170/535/2019**

DATED THIS THE 14th DAY OF AUGUST, 2020

CORAM:

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
(On video conference from Central Administrative Tribunal, Bangalore
Bench at Bangalore)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)
(On video conference from his residence at New Delhi)**

Sri R.Bharatadri
Aged about 66 years
S/o Late Sri Rajathadri S.
Assistant Director (Retd)
And residing at
Flat No.202, Sharanya Apartments
320, 5th Main, BEML Layout
Basaveshwar Nagar
Bangalore-560 079.Petitioner

(By Advocate Shri N.Obalappa - through video conference)

Vs.

1. Sri Ravi Mittal, Secretary
Ministry of Information and Broadcasting
'A' Wing, Shastry Bhavan
New Delhi-110 001.

2. Sri Shashi Shekar Vempati
Chief Executive Officer
Prasar Bharati Secretariat
Tower 'C', Mandi House
Copernicus Marg
New Delhi-110 001.

3. Sri P.K.Subash, ADG
i/c Director General, Doordarshan
Doordarshan Bhavan, Mandi House
Copernicus Marg
New Delhi-110 001.

4. Sri Rajkumar Upadhyaya
Addl.Director General

All India Radio & Doordarshan
South Zone
Doordarshan Kendra, J.C.Nagar
Bengaluru – 560 006.

.....Respondents

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, learned counsel for the petitioner wishes to withdraw the Contempt Petition with liberty to avail an appropriate remedy in accordance with law.

2. Dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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